

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.12.2021 (MONDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 582 of 2020	Axis Bank Ltd. Vs. Value Infracon India Pvt. Ltd. & Anr.	Sharad Tyagi	Sanjay Kr. Singh-R1 Neeraj Kumar Gupta-R2

For Orders

2.	Comp. App. (AT) (Ins) No. 606 of 2021	Haryana State Industrial and Infrastructure Development Corporation Ltd. Vs. AAR AAR Technoplast Pvt. Ltd.& Anr.	Parvinder Chauhan	Harshal Kumar
3.	Comp. App. (AT) (Ins) No. 834 of 2021 & I.A. No. 2238 of 2021	Department of Goods and Services Tax & Anr. Vs. Raj Oil Mills Ltd.	Aaditya Pande	Uzair Z. Kazi Dhanushree Hubilkar
4.	Comp. App. (AT) (Ins) No. 836 of 2021 & I.A. No. 2241 of 2021	Joint Commissioner of State Tax Vs. Shree Vindhya Cast Coasters Ltd. & Anr.	Aaditya Pande	Manish Jha-R2

For Directions

5.	Comp. App. (AT) (Ins) No. 1196 of 2019	Chitra Deshmukh. Vs. Punjab National Bank & Anr.	Piyush Joshi.	Pankaj Vijeyan Falguni Shete-R1 Vipul Mittal-R2
6.	Comp. App. (AT) (Ins) No. 263 of 2020	Jay Ganesh Plating Works. Vs. Carline Pressings Pvt. Ltd.	Pratiksha Sharma	
7.	Comp. App. (AT) (Ins) No. 203 of 2021	Essar Shipping Mauritius Holding Ltd. Vs. L & T Finance Ltd. & Anr.	Vivek Jain	Usha Singh Nidhi Saini
8.	Comp. App. (AT) (Ins) No. 343 of 2021	R.R. Sales Corporation & Anr. Vs. Reliable Insupacks Pvt. Ltd. & Ors.	Rohit Naagpal	Abhishek Garg-R1 Ankit Sharma-R2 & R3 Preeti Kashyap

9.	Comp. App. (AT) No. 73 of 2020	Chawla & Choudhary Trading Company Pvt. Ltd. & Ors. Vs. Gulshan Kumar Chawla	Atul Sharma	U.K. Singhal Drishti Grover
10.	Comp. App. (AT) No. 184 of 2020	Registrar of Companies Vs. Jai Shree Finance Services Pvt. Ltd.	Kamal Kant Jha	S. Chidambaram-R1 to R4

For Admission (Fresh Case)

11.	Comp. App. (AT) (Ins) No. 774 of 2021	Punjab National Bank Vs. Multiwal Duplex Pvt. Ltd. Through R.P. Ors.	Pritam Bishwas	Abhishek Anand Pathik Choudhury- R1
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For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 119 of 2021	Surinder Kumar Singal Vs. AARKAY Innovation Ltd.	Anish Gupta	Subhash Saini
13.	Comp. App. (AT) No. 119 of 2020	Vivek Mudgil Vs. Eninov Systems Pvt. Ltd. & Anr.	Deeptakriti Verma	Sarvapriya Makkar Harsh Sethi Anant Nigam-R2
14.	Comp. App. (AT) No. 83 of 2021	BBC Developers Pvt. Ltd. Vs. Registrar of Companies, Odisha	Ashok Panigrahi	Kamal Kant Jha
15.	Comp. App. (AT) No. 105 of 2021	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Authentic Restaurants Pvt. Ltd. & Ors.	Sandeep Bajaj	Vaibhav Sharma
16.	Comp. App. (AT) No. 107 of 2021	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Amit Arora & Ors.	Sandeep Bajaj	Vaibhav Sharma
17.	Comp. App. (AT) No. 140 of 2021	Sumeet Vaid & Ors. Vs. AR Digital Wealth Pvt. Ltd. & Ors.	Vishal Ganda	Harshvardhan Jha

For Hearing

18.	Comp. App. (AT) (Ins) No. 611 of 2019	TUF Metallurgical Pvt. Ltd. Vs. Wadhwa Glass Processors Pvt. Ltd.	Vikash Jain	Vineet Arora Debopriyo Moulik
19.	Comp. App. (AT) No. 217 of 2020	Richard B.T.H Chou Vs. Registrar of Companies, west Bengal	Soma Samantrai	Sanjeev Kumar Mohanty-ROC

20.	Comp. App. (AT) No. 223 of 2020	Rajgad Placement Pvt. Ltd. Vs. The Registrar of Companies, Mumbai	Puneet Bhatia, CS	Sanjeev Kumar Mohanty
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By order of Hon'ble Chairperson

**-sd/-
Registrar**